

OFFICE OF THE PRESIDENCY SMALL CAUSE COURT, CALCUTTA

2 & 3, Kiran Sankar Roy Road, Kolkata-700001.

(Email: cjpscscourtcal@yahoo.co.in , Website: www.districts.ecourts.gov.in)

Order No: 93

Dated: 31-08-2020

As 1st September, 2020 has been declared as closed due to the sad demise of Shri Pranab Mukherjee, the Hon'ble former President of India in terms of the Hon'ble High Court's Notification No: 3116-RG dated: 31-08-2020, there will be no sitting of the Bench scheduled to sit on 01-09-2020 (Tuesday).

The bench scheduled to sit on 01-09-2020 (Tuesday) vide Order No: 90 dated: 28-08-2020, will sit on 02-09-2020 (Wednesday) .

The rest portion of the earlier orders vide Nos: 90 & 92 dt: 28-08-2020 will remain un-altered.

Inform all concerned accordingly.

Sd/- Rabindranath Samanta

**Chief Judge-in-Charge
Presidency Small Cause Court
Calcutta**

Memo No: 93 (i/ii/iii/iv/v/vi/vii/viii/ix/x/xi)

Dated: 31-08-2020

Copy forwarded for information and necessary action:-

1. Sri Surojit Seal, Ld. Judge, 2nd Bench,
2. Smt. Sanghamitra Podder, Ld. Judge, 3rd Bench,
3. Sri. Biswajyoti Chatterjee, Ld. Judge. 4th Bench,
4. Sri. Soumitra Kumar Ganguly, Ld. Judge, 6th Bench,
5. President, Presidency Small Cause Court Bar Association,
6. Secretary, Presidency Small Cause Court Bar Association,
7. Sri. Rajib Ghosh, System officer, **(for uploading this order on court website immediately)**
8. Sri. Nilangshu Roy, Technical Assistant, **(for uploading this order on court website immediately)**
9. Sri. Somen Bharati, Head Assistant, **(for communicating to all concerned staff, department-wise, as mentioned in this roster)**
10. Sri. Jayshree Shaw (Owner of the Office Vehicle), 2, Picnic Garden Road, Kolkata-39,
11. Z2 Plus Placement & Security Agency Pvt. Ltd, Director Sri. Shiv Bahadur Singh (Owner of the Office Vehicle), 310, C.R Avenue, Kolkata-700006.

Sd/- Soumyajit Bhattacharjee

**Registrar
Presidency Small Cause Court
Calcutta**